

to establish Chittaranjan Bhawan, in Delhi in commemoration of Deshbandhu Chittaranjan Das?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** No, Sir.

**Demolishing of Huts in Delhi/  
New Delhi**

**1100. SHRI JYOTIRMOY BOSU:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) how many huts were demolished in Delhi and New Delhi during the period of emergency, by the then Delhi and New Delhi Government and Municipal authorities, in the name of 'city beautification'?

(b) total number of families affected as a result of the then Government's drive for "city beautification";

(c) whether it has been alleged that the erstwhile Prime Minister Smt. Indira Gandhi's son Shri Sanjay Gandhi himself organised this drive;

(d) whether Government have prepared scheme to rehabilitate the evicted families in the neighbouring localities; and

(e) if so, the salient features thereof?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) to (c). The matter is before the Fact Finding Committee already set up to collect all available information in respect of demolitions etc. that had taken place in Delhi during the period of emergency.

(d) and (e). The decision of the Government is that those who have been displaced from residential areas

would be resettled in the same areas after proper redevelopment has been carried out.

**Earth filling contracts of Trilokpuri,  
New Delhi**

**1101. SHRI JYOTIRMOY BASU:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) who, during the rule of the previous Government, was given earth filling contracts for filling of Trilok Puri rehabilitation colonies, New Delhi;

(b) total value of the contracts;

(c) whether Shri Sanjay Gandhi, the son of erstwhile Prime Minister Shrimati Indira Gandhi had interests in these contracts and if so, the facts thereof;

(d) whether the C.B.I. instituted inquiries into the allegations of short supply and wrong measurement; and

(e) if so, the findings thereof and action taken thereto?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) Statement showing the names of the contractors who were given earth filling contract is laid on the Table of the House. [Placed in Library. See No. LT-409/77].

(b) Rs. 19,82,310/-.

(c) Government are not yet aware.

(d) The C.B.I. has recently called for the records pertaining to this work from the Delhi Development Authority.

(e) No findings have so far been given on this case.